

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Implementation of CIS 1.0 in the High Court.

CIRCULAR


No: 74.

Dated: 8-3-2018

It has come to the notice that some of the Bench Secretaries and Readers are observing the Circular No.50 dated 14.09.2017 in breach inasmuch as they do not fix firm dates in the cases listed before the Courts.

It is once again impressed upon all the Bench Secretaries and Readers attached to the Courts to ensure that firm dates are fixed in the cases listed before the Courts. Any deviation from this Circular shall be viewed seriously.

By order.


(Sanjay Dhar)
Registrar General

No: G1626/95

Dated: 8-3-2018.

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K for information of his Lordship.
2. Registrar Vigilance, High Court of J&K, Jammu
- 3-4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
.....for information.
5. CPC e-Courts J&K High Court Jammu for information and with the request to upload the Circular on the website.
6. Bench Secretary/ Reader to Hon'ble the Chief Justice, for information and compliance.
7. Bench Secretary/Reader to,
Hon'ble Mr. Justice _____
for information and compliance.


Registrar General